

CENTRAL ADMINISTRATIVE TRIBUNAL  
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata

ORDER SHEET

COURT NO. : 1

08.01.2021

M.A./350/565/2018

O.A./350/516/2018

C.P.C/350/70/2018

(MODIFICATION OF ORDER)

ITEM NO:24

FOR APPLICANTS(S) Adv. : Mr. K.Sarkar

FOR RESPONDENTS(S) Adv.: Mr. N.Roy

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Notes of The Registry	Order of The Tribunal
	<p>Heard Ld. Counsels for both the parties.</p> <p>By filing this present M.A., the respondents in the O.A., have sought for modification of the order to the effect that the direction given in Paragraph 7 of the order to General Manager, Eastern Railway be modified to CLW.</p> <p>We find that a direction has been given to General Manager, Eastern Railways, Kolkata or to any other competent authority. If the respondents are of the opinion that CLW is the competent authority, let the order be issued by CLW.</p> <p>M.A. is disposed of accordingly.</p> <p>CPC, however, may be listed on 09.04.2021.</p> <p style="text-align: center;">( TARIQ SHRIDHAR ) MEMBER(A)</p> <p style="text-align: right;">( BIDISHA BANERJEE ) MEMBER (J)</p> <p style="text-align: center;">RK</p>